

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 12/14/17
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017**

NAME OF THE COMPANY: M/s. Newgen Trend Centre Ltd.

SECTION OF THE COMPANIES ACT: 14(1)


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Sudist Kumar Thakur, Company Secretary

ORDER

This application has been filed seeking condonation of delay and extension of time for uploading Form INC-27 due to a technical problem.

In view of the aforesaid submission, the delay is condoned. The petitioner is granted extension of two weeks from today to upload the form.


(Ina Malhotra)
Member Judicial